

GOVERNMENT OF INDIA
MINISTRY OF WATER RESOURCES,
RIVER DEVELOPMENT & GANGA REJUVENATION
LOK SABHA
UNSTARRED QUESTION NO. †4720
ANSWERED ON 30.03.2017

DARK ZONE LEVEL IN GROUNDWATER

†4720. SHRI BHARAT SINGH
SHRI MANSHANKAR NINAMA

Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

- (a) whether there has been a steep decline in groundwater level in various States of the country including Uttar Pradesh and reached the level of dark zone and if so, the details thereof, State/location-wise;
- (b) whether the Government has made any arrangements to ensure that groundwater level does not fall to dark zone and if so, the details thereof; and
- (c) the efforts made/measures taken by the Government to improve the ground water level by utilising rainwater during the last three years along with the progress achieved as a result of the same?

ANSWER

THE MINISTER OF STATE FOR WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION

(DR. SANJEEV KUMAR BALYAN)

(a) As per assessment (year – 2011) carried out jointly by Central Ground Water Board (CGWB) and State Government Departments, out of 6607 assessment units in the Country, 1071 assessment units in 15 States and 3 UTs are categorized as ‘Over-exploited’. Details are given at **Annexure**. In Uttar Pradesh, 111 assessment units have been categorized as ‘Over-exploited’.

(b) & (c) Central Government has constituted Central Ground Water Authority (CGWA), under Section 3(3) of the Environment (Protection) Act, 1986. to regulate and control, management and development of ground water in the Country and to issue necessary regulatory directions. CGWA has notified 162 areas for regulation of ground water development and management. Under the CGWA guidelines, in notified areas, no permission is accorded to extract ground water through any energized means for any purpose other than drinking water. However, for non-notified areas, ground water withdrawal by industries is regulated by means of guidelines/criteria as specified as CGWA.

Further steps taken by the Government for conservation of surface and ground water are available at the following URL http://mowr.gov.in/writereaddta/GW_Depletion.pdf.

ANNEXURE

Annexure referred in reply to Lok Sabha Unstarred Q.No. 4720 for reply on 30.03.2017 regarding “Dark Zone Level in Groundwater”

**Over-Exploited Blocks/ Mandals/ Talukas In India
(As on March 2011)**

Sl.No.	States / Union Territories	Over-Exploited Assessment units (Nos.)
	States	
1.	Andhra Pradesh	41
2.	Chhattisgarh	1
3.	Gujarat	24
4.	Haryana	71
5.	Himachal Pradesh	1
6.	Jharkhand	6
7.	Karnataka	63
8.	Kerala	1
9.	Madhya Pradesh	24
10.	Maharashtra	10
11.	Punjab	110
12.	Rajasthan	172
13.	Tamil Nadu	374
14.	Telangana	42
15.	Uttar Pradesh	111
	Total (States)	1051
	Union Territories	
16.	Daman & Diu	1
17.	Delhi	18
18.	Puducherry	1
	Total (UTs)	20
	Grand Total	1071